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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON
BENGALURU BENCH, BENGALURU, HELD ON 25.04.2017.

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
APPLICATION NUMBER No.	TP 291/16	Hearing	397/ 398	Gnyaneshwar Swamy Vs M.V. Lakshmirama Media & Cables Networks Pvt. Ltd., & 3 Others.
PETITION NUMBER				

NAME OF THE PETITIONER (S)

SL. NAME (IN CAPITAL)

SIGNATURE

NAME & PHONE NUMBER

REPRESENTATION TO WHOM

UNDER SECTION

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

2. R. Sahane
9886413193

Adv for Petition

[Signature]

P. T. O.

TP 291/16

Counsel for petitioner is present. Counsel for respondents is also present. Both sides request adjournment.

List it on 30.06.2017.



MEMBER (J)



MEMBER (T)